

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1648  
TO BE ANSWERED ON 11.02.2021**

**LAND ACQUIRED FOR POWER PROJECTS**

**1648. MS. MIMI CHAKRABORTY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the policy laid down by the Government to grant compensation to the affected people for the land acquired for various power projects including the Government and private power projects;**
- (b) whether any compensation has been paid to the affected people for the land acquired for various power projects in various States during each of the last three years and the current year; and**
- (c) if so, the details thereof, year and State-wise?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) : Land acquisition is undertaken by the Central and State Governments under various Central and State Acts including the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act 2013). The provisions of the RFCTLARR Act, 2013 including compensation as detailed in Schedule I of the Act; are implemented by 'appropriate Government' as defined under Section 3(e) of the said Act. As regards private power projects, the compensation is paid by the private company as per the policy of the respective States.**

**(b) & (c) : Yes Sir, compensation has been paid to the affected people for the land acquired for various power projects in various States. The details are given at Annexure.**

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 1648 TO BE ANSWERED IN THE LOK SABHA ON 11.02.2021**

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**Details of the compensation paid to the affected people, year-wise & State-wise**

Sr. No.	Utility	Name of State/UT	Amount of compensation paid to the affected people (in Rs. Crore)				
			2017-18	2018-19	2019-20	2020-21	Total
1.	NHPC Ltd.	Arunachal Pradesh	NIL	24.6658	NIL	NIL	24.6658
2.	NHPC Ltd.	Jammu & Kashmir	0.6679	0.2575	NIL	NIL	0.9254
3.	NHPC Ltd.	West Bengal	1.249	0.1937	NIL	NIL	1.4427
4.	NHPC Ltd.	Sikkim	NIL	6.7978	NIL	NIL	6.7978
5.	NHPC Ltd.	Himachal Pradesh	1.1198	0.2847	3.7602	0.08	5.2447
6.	NTPC Ltd.	Bihar	0.54	21.04	0.44	NIL	22.02
7.	NTPC Ltd.	Chhattisgarh	0.46	1.77	14.30	1.28	17.81
8.	NTPC Ltd.	Maharashtra	66.76	NIL	NIL	NIL	66.76
9.	NTPC Ltd.	Madhya Pradesh	NIL	5.13	NIL	NIL	5.13
10.	NTPC Ltd.	Odisha	NIL	60.81	NIL	1.82	62.63
11.	SJVN Ltd.	Bihar	0.19	27.53	46.62	NIL	74.34
12.	SJVN Ltd.	Himachal Pradesh	NIL	NIL	3.30	NIL	3.30
13.	DVC	Jharkhand	20.36	1.74	39.99	NIL	62.09
14.	DVC	West Bengal	0.14	NIL	NIL	NIL	0.14
15.	PGCIL	Andhra Pradesh	NIL	1.8255	NIL	NIL	1.8255
16.	THDCIL	Uttarakhand	0.12	NIL	NIL	NIL	0.12
17.	THDCIL	Uttar Pradesh	NIL	19.12	NIL	NIL	19.12
18.	BBMB	Himachal Pradesh	0.0232	0.0499	0.1388	0.01	0.2220
19.	BBMB	Punjab	NIL	NIL	0.6983	0.2345	0.9328

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